

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/543/2017**

Jabalpur, this Thursday, the 08<sup>th</sup> day of August, 2019

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Kirti Bai Gound  
W/o Late Shri Munna Lal Thakur  
(Gound) Aged about 46 years  
R/o H.No.350  
Near Railway Phatak  
Gwarighat Jabalpur  
District Jabalpur (M.P.) PIN No.482008  
M.N. 9522888810

**-Applicant**

(By Advocate –None)

**V e r s u s**

1. Union of India,  
Through Secretary  
Department of Tele Communication  
Sanchar Bhawan  
New Delhi 110001

2. Bharat Sanchar Nigam Limited  
Through the Chairman &  
Managing Director,  
Bharat Sanchar Bhawan  
Harish Chand Mathur Lane,  
Janpath New Delhi 110001

3. The Chief General Manger  
Bharat Sanchar Nigam Limited  
Telecom Factory,  
Wright Town  
Jabalpur District  
Jabalpur (M.P.) PIN No.482001

**- Respondents**

(By Advocate –**Shri Gautam Prasad**)

**ORDER (Oral)**

None for the applicant.

2. It is seen from the order sheet that neither the applicant nor his counsel has put appearance before this Tribunal for the last four occasions including today. It seems that the applicant is not interested in prosecuting this case.

3. Accordingly, this Original Application is dismissed in default.

**(Ramesh Singh Thakur)**  
**Judicial Member**

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